

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.614
IB-1499/PB/2019
IA/4010/2020, IA/5221/2022, IA/4686/2023

IN THE MATTER OF:
Mr. Girish Kumar Sahni

...PETITIONER

Vs

**M/s. R.S. Ajit Singh and
Co. (Automotives) Pvt. Ltd.**

...RESPONDENT

Section
U/s 7 of IBC, 2016

**Order delivered on 26.04.2024
Hybrid Hearing (PHYSICAL & VC)**

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant

:Ms. Riya Dhawan Adv. for
Respondents in IA No.
4010/2020 and in IA No.
5221/2022 and Applicants in IA
No. 4686/2023.

ORDER

Due to paucity of time, matter is adjourned to **07.06.2024**.

Sd/-
(Court Officer)